

January 28, 2005

MA 5/2005

OA 2772/2003

Present: Shri D.R.Gupta, counsel for applicant

UDC, Ram Lal, Deptt. Representative

MA 5/2005

The respondent-Department has sought extension of time for eight weeks w.e.f. 16.11.2004. Learned counsel for applicant has no objection to the request made by the respondents-Department in the MA. Accordingly, the prayer made by the respondents in the MA is allowed with the direction that they should comply with the Tribunal's order by the end of February 2005.

MA is accordingly disposed of.

S. K. Naik
(S. K. Naik)
Member (A)

/sunil/